OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in official exigency with immediate effect :

S.	Worre & Erns andere The Official	ran	D. Alternation
1.	Rtjender Kumar Rathor EC : 04684517/10563	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rajnessh Kumar Gupta, Ld. District Judge (Commercial Court) Distri. Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rejneesh Kumar Gupta, Ld. Principal Judge, Family Courts, Distt: South-East Saket (On Diverted Capacity)
2.	Sandeep Kamar EC : 80435768	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Anubhav Jain, Ld. JSCC-cum-ASCJ-cum- Guardian Judge Distt: East ISCD	Desg. Peon Role: Orderly Posting: In the Court of Sh. Anubhav Jein, Ld. ACMM Distr: Shahdara KKD
3.	Bhagaran Dass EC : 54395424	Desg: Peon Role: Orderly Posting: In the Court previously prasided over by Ms. Prigra Gupta, Ld. ACL-ourn-CCL-ourn- ARC Distt: Shahdara ICKD	Desg: Peon Role: Ordenly Posting: In the Court of Ms. Prigya Gupta, Ld. JSC-Cum-ASCI-cum- Guardian Judge Dist: East KKD
4.	Rakesh Kumar EC : 95010506	Desg: Peon Role: Orderly Posting: in the Court previously presided over by Sh. Abhinav Singh, Ld. Civil Judge Distr: North-West Rohini	Desg: Peon Role: Orderly Pasting: In the Court of Sh. Abhlmav Singh, Ld. MM (NI Act)-04 Distt: New Delhi PHC
5.	Bigyan Kumar Samal EC : 29098658/10691	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Udbhaw Kumar Jain, Ld. MM (NI Act)-04 Distt: New Delhi PHC	
6.	Jal Prakosh Thakur EC : 11159	Desg: Peon Role: Orderly Posting: In the Court preiviously presided over by Ms. Askanissha Vyras, Ld. ACMM Dittt: Shahdara KSD	Desg: Paon Role: Orderly Pooting: In the Court of Mt. Aakanksha Vyss, Ld. ACMM-01 Dittt: New Delhi PHC
		1. K	Ya 7

7.	Javed Mian	Desg: Farash	Desg: Farash
	EC: 23265563	Role: Peon Posting: In the Court previously	
	·	presided over by Ms. Nabila Wali, Ld. ACMM-01	THC
L	1.0	Distt: New Delhi PHC	
8.	Dishant Dhaka EC: 51482852	Desg: Peon Role: Orderly	Desg: Peon Role: Orderly
	(Newly appointed)	Posting: In the Court previously presided over by Sh. Robinjeet Singh, Ld. MM (NI Act)-04 Distt: Central	Sh. Robinjeet Singh, Ld. Deputy Registrar (CPC), Hon'ble High Court of Delhi, New Delhi
9.	Hari Prasad Maurya	THC Desic Peon	(On diverted capacity) Desiz: Peon
	EC: 56551470/90444	Role: Orderly Posting: Attached with Ms. Helly Fur Kaur, Ld. Secretary, New Delhi District, DLSA, PHC (On Diversed Capacity)	
10	Rem Kishan EC: 25579183	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sachin Gupta, Ld. ADJ-04 Distt: West
L	1	тнс	THC
11	EC: 84665311	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sachin Gupta, Ld. ADJ-04 Distt: West THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC
12	S/o Sh. Jai Bhagwan (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Disig: Peon Role: Orderly Posting: In the Court of Sh. Kapil Kumar, Ld. CMM Distt: West THC
13.	EC: 11016/62984410	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Kapil Kumar, Ld. CMM Distt : West THC	Desg: Chowkidar Role: Chowkidar Posting: Office Pool Distt : Contral THC
14.	EC: 30934119	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Dist: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vikrant Vald, Ld. ASJ/Special Judge, Electricity Court Distr: Central THC
15.	Deepsk Kumar EC: 92485954	Dasg: Peon Role: Orderly Posting: in the Court of Sh. Vikrant Vaid, Ld. ASJ/Special Judge, Electricity Court Distr: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Udbhav Kumar Jein, Ld. MM-04 Distt: Shahdara KKD

16.	Pankaj EC : 52605760	Desg: Peon Role: Peon Posting: Copying Agency Distt : New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Varun Chandra, Ld. MM NI Act-04 Distt: South Saket
17.	Ronit S/o Sh. Ramesh Chander (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Varun Chandra, Ld. MM NI Act- 04 Dist: South Saket	

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the errine official will be liable for suitable disciplinary action.

100:001 18.02. 2023

(GIRISH KATHPALIA) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI & A

No 12234-3.34 /ADMIN-III/Central/P&T/2023

Dated, Delhi the 8 FEB 2023

Copy forwarded for information and necessary action to:-

- 1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
- 2. Ld. Principal Judge, Family Courts, HQs, Dwarka Courts, New Delhi.
- 3. Ld. Member Secretary In-Charge, NALSA
- 4. The Ld. Officers/Officer-In-Charges concerned.
- 5. The DDOs, Accounts Branches concerned for further necessary action, as per rules.
- 6. The Administrative Officers (Judicial)/Branch In-Charges, concerned Administration Branch, Delbi/New Delbi.
- 7. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
- 8. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
- 9. The Officials concerned for Immediate compliance.
- 10. Dealing Officials, Layers and ACR Cell (HQs), Delhi are hereby directed for necessary updation of
- records as per rules. 11. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Branch Incharge O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI